

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 247 of 2003

Jabalpur, this the 20th day of January, 2004.

Hon'ble Mr. M.P. Singh, Vice Chairman
Hon'ble Mr. G.Shanthappa, Judicial Member

Daniel P.
Stenographer Grade I
O/o Commissioner of Income tax,
(Appeals-I) Annex Building Napier
Town, Jabalpur(M.P.)- 482001

APPLICANT

(By Advocate - Shri Pulok Maity)

VERSUS

1. Union of India,
through Secretary Ministry of Finance
North Block, New Delhi - 110001
2. Chief Commissioner of Income Tax
Central Revenue Bldg,
Hoshangabad Road,
Bhopal(M.P.)
3. Commissioner of Income Tax-I
Central Revenue Bldg,
Napier Town, Station Road
Jabalpur(MP)-482001
4. Commissioner of Income Tax(Appeals I)
Annexe Bldg,
Napier Town, Station Road
Jabalpur(MP)-482001

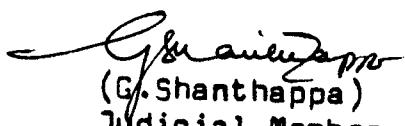
RESPONDENTS

(By Advocate - Shri B. da.Silva)

ORDER(ORAL)

By M.P. Singh, Vice Chairman -

MA No. 7/2004 has been filed by the applicant to withdraw the OA. Permission is granted to withdraw the OA. The OA is dismissed as withdrawn.

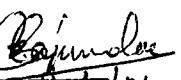

(G. Shanthappa)
Judicial Member


(M.P. Singh)
Vice Chairman

SKM
23/1/04

कृतांकन संग ओ/न्या.....जबलपुर, दि.....
प्रतिलिपि दो चौपाई
(1) सरकार, उम्मीदवार, विवादी, विवादी के काउंसल
(2) अलेक्सी, विवादी, विवादी के काउंसल
(3) प्रमोटर, विवादी, विवादी के काउंसल
(4) ग्रंथपत्र, विवादी, विवादी के काउंसल
सूचना एवं आवश्यक बाबेदारी है।

Shri A.P. Shrivastava
Shri B. da.Silva


ज्येष्ठ 2004/01